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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.2371/2004

Friday, this the 1st day of October 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S.A. Singh, Member (A)

Smt. Jaswanti Singh
Working as Chief Matron
At Northern Railway Hospital
Muradabad (UP)

(By Advocate: Shri Yogesh Sharma)

..Applicant

Versus

1. Union of India through the General Manager
Northern Railway, Baroda House,
New Delhi
2. The General Manager (P)
Northern Railway, Baroda House,
New Delhi

..Respondents

ORDER (ORAL)

Justice V.S. Aggarwal:

The applicant by virtue of the present application seeks quashing of the order of 21.7.2004 and the selection for the post of Assistant Nursing Officers. She seeks that an order should be passed for conducting fresh selection by taking into account her seniority.

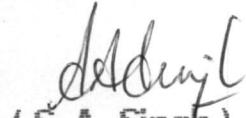
2. During the course of the submissions, it has been urged that the seniority of the applicant has been ignored and persons junior to her have been so recruited.
3. In this regard, the applicant has submitted a representation dated 6.8.2004, copy of which is at page 15. It is stated that the General Manager, Northern Railway would be competent to take a decision in the matter.
4. Once the matter is under consideration, it is directed that the General Manager, Northern Railway would consider the contentions of the applicant in the representation referred to above and pass an appropriate speaking

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order within three weeks from the date of receipt of a certified copy of the present order and communicate to the applicant.

5. OA is disposed of.


(S. A. Singh)
Member (A)

/sunil/


(V. S. Aggarwal)
Chairman